

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
TP (Co. Act.)-34(PB)/2024
Old No.CP No.88/2016

IN THE MATTER OF:

Arabian Oilfield Suppliers & ServicesDMCC	...	Applicant/Petitioner
Vs		
Greka Drilling (India) Limited	...	Respondent

Order under Section 439(e)/433(f) of the Companies Act, 1956.

Order delivered on 09.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : None
For Respondent :

ORDER

Today, when the matter was called, there is no representation on behalf of the petitioner.

In the interest of justice, list the matter again **on 11.09.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)